

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 668 OF 2017 IN APPEAL NO. 294 OF 2017 & IA NO. 438 OF 2018,
& IA NO. 956 OF 2018**
**IA NO. 805 OF 2017 IN APPEAL NO. 295 OF 2017 & IA NO. 1083 OF 2017,
IA NO. 821 OF 2018 & IA NO. 955 OF 2018**
**IA NO. 809 OF 2017 IN APPEAL NO. 296 OF 2017 & IA NO. 1082 OF 2017,
IA NO. 820 OF 2018 & IA NO. 954 OF 2018**
**IA NO. 814 OF 2017 IN APPEAL NO. 297 OF 2017 & IA NO. 1081 OF 2017,
& IA NO. 953 OF 2018**
**IA NO. 815 OF 2017 IN APPEAL NO. 298 OF 2017 & IA NO. 1080 OF 2017,
& IA NO. 952 OF 2018**
**IA NO. 808 OF 2017 IN APPEAL NO. 299 OF 2017 & IA NO. 1079 OF 2017,
& IA NO. 951 OF 2018**
**IA NO. 810 OF 2017 IN APPEAL NO. 300 OF 2017 & IA NO. 1078 OF 2017,
& IA NO. 950 OF 2018**
**IA NO. 807 OF 2017 IN APPEAL NO. 301 OF 2017 & IA NO. 1077 OF 2017,
& IA NO. 949 OF 2018**
**IA NO. 811 OF 2017 IN APPEAL NO. 302 OF 2017 & IA NO. 1076 OF 2017,
& IA NO. 948 OF 2018**
**IA NO. 806 OF 2017 IN APPEAL NO. 303 OF 2017 & IA NO. 1075 OF 2017,
& IA NO. 947 OF 2018**
**IA NO. 812 OF 2017 IN APPEAL NO. 304 OF 2017 & IA NO. 1074 OF 2017
& IA NO. 946 OF 2018**
**IA NO. 804 OF 2017 IN APPEAL NO. 305 OF 2017 & IA NO. 1073 OF 2017,
& IA NO. 945 OF 2018**
**IA NO. 813 OF 2017 IN APPEAL NO. 306 OF 2017 & IA NO. 1072 OF 2017,
IA NO. 944 OF 2018**

Dated: 11th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**IA NO. 668 OF 2017 IN APPEAL NO. 294 OF 2017 & IA NO. 438 OF 2018,
& IA NO. 956 OF 2018**

**Eastern India Powertech Limited
Vs.**

...Appellant(s)

Assam Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

**IA NO. 805 OF 2017 IN APPEAL NO. 295 OF 2017 & IA NO. 1083 OF 2017,
IA NO. 821 OF 2018 & IA NO. 955 OF 2018**

**Eastern India Powertech Limited ...Appellant(s)
Vs.
Assam Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 809 OF 2017 IN APPEAL NO. 296 OF 2017 & IA NO. 1082 OF 2017,
IA NO. 820 OF 2018 & IA NO. 954 OF 2018**

Eastern India Powertech Limited **...Appellant(s)**
Vs.
Assam Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 814 OF 2017 IN APPEAL NO. 297 OF 2017 & IA NO. 1081 OF 2017,
& IA NO. 953 OF 2018**

Eastern India Powertech Limited **...Appellant(s)**
Vs.
Assam Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah

Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 815 OF 2017 IN APPEAL NO. 298 OF 2017 & IA NO. 1080 OF 2017,
& IA NO. 952 OF 2018**

Eastern India Powertech Limited ...Appellant(s)
Vs.
Assam Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 808 OF 2017 IN APPEAL NO. 299 OF 2017 & IA NO. 1079 OF 2017,
& IA NO. 951 OF 2018**

Eastern India Powertech Limited ...Appellant(s)
Vs.
Assam Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah

Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 810 OF 2017 IN APPEAL NO. 300 OF 2017 & IA NO. 1078 OF 2017,
& IA NO. 950 OF 2018**

Eastern India Powertech Limited **...Appellant(s)**
Vs.
Assam Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 807 OF 2017 IN APPEAL NO. 301 OF 2017 & IA NO. 1077 OF 2017,
& IA NO. 949 OF 2018**

Eastern India Powertech Limited **...Appellant(s)**
Vs.
Assam Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia

Ms. Sonia Nigam
 Ms. Neha Khandelwal
 Ms. Khushboo Bari
 Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
 Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
 Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
 Mr. Hemanta Madhab Sharma for
 BGM

**IA NO. 811 OF 2017 IN APPEAL NO. 302 OF 2017 & IA NO. 1076 OF 2017,
 & IA NO. 948 OF 2018**

Eastern India Powertech Limited

...Appellant(s)

Vs.

Assam Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
 Mr. Aditya Jalan
 Mr. Pariyank Ladoia
 Ms. Sonia Nigam
 Ms. Neha Khandelwal
 Ms. Khushboo Bari
 Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
 Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
 Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
 Mr. Hemanta Madhab Sharma for
 BGM

**IA NO. 806 OF 2017 IN APPEAL NO. 303 OF 2017 & IA NO. 1075 OF 2017,
 IA NO. 947 2018**

Eastern India Powertech Limited

...Appellant(s)

Vs.

Assam Electricity Regulatory Commission & Anr. ...Respondent(s)

- Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani
- Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1
- Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2
- Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 812 OF 2017 IN APPEAL NO. 304 OF 2017 & IA NO. 1074 OF 2017
& IA NO. 946 OF 2018**

Eastern India Powertech Limited ...Appellant(s)

Vs.

Assam Electricity Regulatory Commission & Anr. ...Respondent(s)

- Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani
- Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1
- Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2
- Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 804 OF 2017 IN APPEAL NO. 305 OF 2017 & IA NO. 1073 OF 2017,
& IA NO. 945 OF 2018**

Eastern India Powertech Limited **...Appellant(s)**
Vs.
Assam Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

**IA NO. 813 OF 2017 IN APPEAL NO. 306 OF 2017 & IA NO. 1072 OF 2017,
IA NO. 944 OF 2018**

Eastern India Powertech Limited **...Appellant(s)**
Vs.
Assam Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Aditya Jalan
Mr. Pariyank Ladoia
Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy a/w
Mr. Nilmadhab Deb (Rep) for R-2

Ms. Mallika Sharma Bezbaruah
Mr. Hemanta Madhab Sharma for
BGM

ORDER

Heard.

Respondents are directed to file replies to IAs as well as main appeals within six weeks' time i.e. on or before 24.10.2018 with advance copy to the appellant so that appellant can file rejoinder within two weeks' time thereafter i.e. on or before 12.11.2018 with advance to the other side. Appellant shall file reply to impleadment, if any, within two weeks i.e. on or before 26.09.2018 with advance copy to other side.

Parties shall maintain status quo subject to appellant's depositing 25% of Rs.1.84 crores within four weeks' time i.e. on or before 09.10.2018 subject to outcome of Appeal nos. 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305 and 306 of 2017.

List these IAs for hearing on **28.11.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt